

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/89 /2013

Date : 17.07.2013

I

Shri Kamal Chand Nahar, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge, Deedwana**, who has been appointed as **Judge, Family Court, Kota**, vide Government Order No. F.9(1)Nyay/89 dated 17.07.2013, is hereby relieved with immediate effect to join his new assignment.

II

Shri Madan Gopal Vyas, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Jaipur Metropolitan**, who has been appointed as **Judge, Family Court, Hanumangarh**, vide Government Order No. F.9(1)Nyay/89 dated 17.07.2013, is hereby relieved with immediate effect to join his new assignment.

III

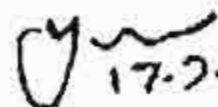
Shri Gajanand Sharma, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.4, Jaipur Metropolitan**, who has been appointed as **Judge, Family Court, Bikaner**, vide Government Order No. F.9(1)Nyay/89 dated 17.07.2013, is hereby relieved with immediate effect to join his new assignment.

IV

Ms. Subha Mehta, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No.1, Sikar**, who has been appointed as **Judge, MACT, Sikar**, vide Government Order No. F.19(20)Nyay/1998 dated 17.07.2013, is hereby relieved with immediate effect to join her new assignment.

V

Shri Vinod Kumar Bharwani, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No. 1, Hindaun (Karauli)**, who has been appointed as **Judge, MACT, Alwar**, vide Government Order No. F.19(20)Nyay/1998 dated 17.07.2013, is hereby relieved with immediate effect to join his new assignment.

 17.7.13

Contd.....2

VI

SHRI RAJENDRA PRAKASH SONI, an officer in the District Judge Cadre, presently posted as **Additional District & Sessions Judge No. 1, Udaipur**, who has been appointed as **Judge, MACT No.1, Udaipur**, vide Government Order No. F.19(20)Nyay/1998 dated 17.07.2013, is hereby relieved with immediate effect to join his new assignment.

VII

Shri Rameshwar Vyas, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Judge, MACT, Rajsamand**, vide Government Order No F.19(20)Nyay/1998 dated 17.07.2013, is hereby transferred / posted as **District & Sessions Judge, Sirohi** with immediate effect.

VIII

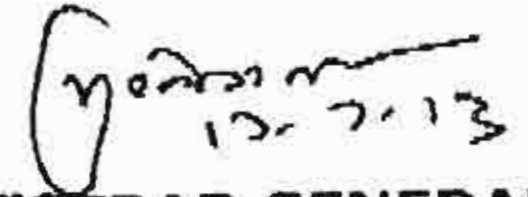
Shri Ajeet Kumar Hinger, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Dy. Secretary, Rajasthan State Legal Services Authority, Jodhpur** vide Government Order No F.8(7)Law-2/90/Part-I/105 dated 17.07.2013, is hereby transferred / posted as **Additional District & Sessions Judge No.5, Udaipur** with immediate effect.

IX

Shri Ajay Shukla, an officer in the District Judge Cadre, whose services have been repatriated from the post of **Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur** vide Government Order No F.8(7)Law-2/90/Part-I/105 dated 17.07.2013, is hereby transferred / posted as **Additional District & Sessions Judge No.1, Hindaun (Karauli)** with immediate effect.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,



REGISTRAR GENERAL

Date : 17.07.2013